

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY SHRI. JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/30/KOB/2022
SECTION	241-242 C/ACT
NAME OF PARTIES	SHAJI MATHEW V/S INKEL LTD & 13 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON, MAHESH CHADRAN, SHALLET K SAM, SARANYA BABU.

15th JULY 2024

O R D E R

**IA(C/ACT)/33/KOB/2023 IN COMPANY APPLICATION(C/ACT)/25/KOB/2022 in
CP(C/ACT)/30/KOB/2022**

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter for further consideration along with the main CP on **23.08.2024**.

COMPANY APPLICATION(C/ACT)/25/KOB/2022 in CP(C/ACT)/30/KOB/2022

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter for further consideration along with the main CP on **23.08.2024**.

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CP(C/ACT)/30/KOB/2022

Learned proxy Counsel, Mr. Noel Shaju appears on behalf of the petitioner through virtual mode. Learned proxy Counsel, Mr. Abhishek appears through virtual mode on behalf of the respondents.

Both sides are directed to complete the pleadings at least 3 days before the next date fixed for hearing.

List the matter for further consideration on **23.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**